

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Arivadh luishnan f Keirthi (iran Murali

Counsel for Respondent Pull

13. GIRIDHARA RA

ORDER

Counsel for petitioner present and submitted that the counsel on record for the petitioner could not attend the Tribunal today as he is unwell. Counsel for respondent present. Both the counsel stated that there is chance of settling the issue with the parties and sought time for submitting the final submissions in this regard. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)